

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

34. C.P. 196/(MB)/2022

CORAM:

**SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)**

**JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2022**

**NAME OF THE PARTIES: Shaku Kishore Sadarangani
Vs.
Megacity Consultants Private Limited**

APPEARANCE :

**FOR THE PETITIONER : Adv. Rohit Gupta a/w Adv. Prakhar
Tandon i/b Adv. Agam H Maloo**

**FOR THE RESPONDENT : Adv. Saloni Manjrekar i/b HN Legal
for Respondents No. 1 & 2.
Adv. Ashutosh Agarwal i/b Yasmin
Bhansali & Co. for Respondent Nos.
3 and 5.**

Section: 241(1) of the Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC).

List this matter on **12.10.2022** for hearing. (High on Board)

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
26.09.2022
Sapana

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)